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Upgrading of a branch post office in Kerala

*107. SHRI VISWANATH MENON-Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether Government have received representations for upgrading the Edamalayar Branch Post Office in Kerala as Sub-Post Office; and

(b) if so, what decision Government have taken thereon?

THE MINISTER OF COMMUNI-CATIONS (DR. SHANKAR DAYAL SHARMA): (a) Yes, Sir.

(b) The proposal is under the consideration of the Postmaster-General, Kerala Circle.

Automatic Telephone Exchange at Dindigul

*108. SHRI M. KADERSHAH: Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether Government propose to set up an automatic telephone exchange at Dindigul in Tamil Nadu: and

(b) if so, by when it is likely to start functioning?

THE MINISTER OF COMMUNI-CATIONS (DR. SHANKAR DAYAL SHARMA): (a) Yes, Sir.

(b) The exchange is likely to be commissioned in 1982-83.

Record sale of U.S. bicentennial commemorative stamps

*109. SHRI NABIN CHANDRA BURAGOHAIN: SHRI LEONARD SOLOMAN SARING: TO SHRI NRIPATI RANJAN CHOUDHURY:

SHRI KRISHNA BAHADUR CHETTRI: DR. RAJAT KUMAR CHAK-RABARTI:

Will the Minister of COMMUNI-CATIONS be pleased to state:

(a) whether it is a fact that the recent sale of special U.S. bicentennial commemorative stamps by the Posts and Telegraphs Department has surpassed the sale of other commemorative stamps issued earlier; and

(b) if sc, what are the total sale proceeds from the sale of these stamps?

THE MINISTER OF COMMUNI-CATIONS (DR. SHANKAR DAYAL SHARMA): (a) and (b) The Philatelic sale proceeds of the U.S. bicentennial commemorative stamps are Rs. 16,45,99087. There have been other commemorative series with higher Philatelic Sales.

Implementation of the Contract Labour (Regulation and Abolition) Act, 1970

*110. SHRI BHOLA PRASAD: SHRI KALYAN ROY:

Will the Minister of LABOUR be pleased to state:

(a) whether **Government** have assessed the implementation of the Contract Labour (Regulation and Abolition) Act, 1970;

(b) what is the number and nature of violations of the Act detected in private and public sectors, industrywise, and what action was taken against the managements;

(c) what is the number of prosecutions filed against various managements in the public and private sectors, industry-wise for violations of provisions of the Act;

(d) whether Government propose to take more stringent measures to